

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a). Yes, Sir.

(b) The agreement is valid for a period of 5 years commencing from April, 1991. The sale prices under the agreement are to be fixed every year after negotiations. The sale prices for the year 1991-92 are as under:-

(i) Bailadila Lumps : US \$ 25.99/DLI
F.O.B. Vizag

(ii) Bailadila Fines : US \$ 20.91/DLI
F.O.B. Vizag

(c) Foreign Exchange earned from exports of Bailadila ore to Japan during April-Augst, 1991 is US \$ 41.55 million.

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D.T.C. Depot-Cum-Terminus in Yamuna Vihar

5975. SHRI B.L. SHARMA PREM: Will the Minister of SRFACE TRANSPORT be pleased to state:

(a) whether a D.T.C. depot-cum-terminus is situated in the middle of Yamuna vihar;

(b) if so, the reasons why no bus services have been provided from there for the residents, majority of whom are forced to walk over two kms. either to Gokipri or Babrpur to catch a bus; and

(c) whether the D.T.C. plan to start some routes from this point to ameliorate the difficulties of the residents of this area and if so, by when?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a). Yes, Sir.

(b) It is not correct that the residents of Yamuna vihar have to walk over two kms. for

availing the services of D.T.C. Presently, 5 trips are provided from Yamna Vihar C-9 and 2 from Yamuna-Vihar C-4 Block. Besides, 17 trips pass via Yamuna Vihar C-4 Main Road.

(c) Presently, there is no proposal to start more trips because of fleet constraints.

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Construction of Building for Industrial Development Bank of India

5976. SHRI MOHAN RAWLE: Will the Minister of FINANCE be pleased to state:

(a) whether a building for the Industrial Development Bank of India has been constructed at Cafe Parade, Bombay;

(b) if so, the date on which the construction of this building was started and when it was completed;

(c) what was the original estimate for the construction of this building;

(d) whether the total amount spent on the construction of this building is more than the original estimate; and

(e) the details of the amount spent thereon and the justification therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a). The Industrial Development Bank of India (IDBI) has reported that a building constructed by M. Visvewaraya Industrial and Research Development Centre (MVIDRC) at Cuffe Parade has been taken by IDBI on lease for 60 years.

(b) The construction estimated of the building was started in April, 1984 and it was completed in March, 1989.

(c) The original estimated cost of the building was Rs. 32.52 crores.

(d) Yes, Sir.

(e) MVIRDC is yet to finalise the total cost of the construction. This is, however, expected to be around Rs. 41 crores. The amount actually paid so far to MVIRDC by IDBI is Rs. 34.85 crores. The increase in the cost of construction has been due to the increase in built up area, changes in specifications, and escalation in prices over the years.

[Translation]

Uttar Pradesh

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Loans to farmers in Hathras Constitu-
ency

5977. DR. LAL BAHADUR RAWAL: Will the Minister of FINANCE be pleased to state:

(a) the total amount of loans given by the Scheduled banks operating in the Hathras constituency to the farmers during the last three years, bank-wise; and

(b) the total amount of loans recovered from the farmers by these banks during the above period, bank-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b). The Reserve Bank of India (RBI) has reported its existing data reporting system doesnot generate information in the manner asked for. However, data regarding advance made by banks for agriculture and allied activities in the ndemoted districts of Uttar Pradesh during the last three years as also as on December, 1990 (latest available) are given below:-